



NOTIFICATION No. 95 / 2022

I

The following three Civil Judges of Tamil Nadu State Judicial Service and their present posts mentioned in Column (1) below, who have been deputed to Puducherry Judicial Service to function in their respective new posts mentioned in Column (2) below, vide G.O.(D) No.698, Home (Courts-I) Department, Government of Tamil Nadu, dated 17.05.2022 and appointed as such on deputation basis, vide G.O.Ms.No.7/2022-LD, Law Department, Government of Puducherry, dated 12.05.2022, are transferred and posted to function on deputation to their respective new posts mentioned in Column (2) below :

S. No	Name and Designation (1)	Transferred and posted as (2)
1.	Thiru. S. RAJASEKHAR, Registrar, Court of Small Causes, Chennai.	Principal District Munsif, Pondicherry, in the existing vacancy.
2.	Thiru. M. RAJAKUMARESAN, Judicial Magistrate IV, Thoothukudi	Judicial Magistrate III, Pondicherry, in the existing vacancy.
3.	Thiru. G. SARAVANAKUMAR, District Munsif cum Judicial Magistrate, Vilathikulam	II Additional District Munsif, Pondicherry, in the existing vacancy

II

The Civil Judges mentioned in Column (2) below are transferred and posted to the posts mentioned in Column (3) below :

S. No (1)	Name and Designation (2)	Transferred and posted as (3)
1.	Thiru. M.V O CHIDAMBARAM, Judicial Magistrate, Gudiyatham	Judicial Magistrate, Nanguneri Vice Thiru.M.P.RAMKISHORE, transferred
2.	Thiru. M.P. RAMKISHORE, Judicial Magistrate, Nanguneri	District Munsif cum Judicial Magistrate, Vilathikulam Vice Thiru.G.SARAVANAKUMAR, transferred

III

The following two Civil Judges of Tamil Nadu State Judicial Service, mentioned in Column (1) below, **who are now under compulsory wait** and who have been deputed to Puducherry Judicial Service, vide G.O.(D) No. 698, Home (Courts-I) Department, Government of Tamil Nadu, dated 17.05.2022, and appointed as such on deputation basis, vide G.O.Ms.No. 7/2022-LD, Law Department, Government of Puducherry, dated 12.05.2022, are posted to function on deputation to their respective new posts, noted against their names in Column (2) below :

S. No	Name and Designation (1)	Transferred and posted as (2)
1.	Thiru. N. RAMESH, formerly Judicial Magistrate, Coonoor, now under compulsory wait	Judicial Magistrate II, Pondicherry, in the existing vacancy
2.	Thiru. G. VARADHARAJAN, formerly Judicial Magistrate, Sankarankovil, now under compulsory wait	Judicial Magistrate IV, Pondicherry, in the existing vacancy

IV

Tmt. G. Lisi, Civil Judge of Tamil Nadu State Judicial Service, functioning as District Munsif-cum-Judicial Magistrate, Vedaranyam, who has been deputed to Puducherry Judicial Service to function as Additional District Munsif-cum-Judicial Magistrate II, Karaikal, vide G.O.(D) No.698, Home (Courts-I) Department, Government of Tamil Nadu, dated 17.05.2022, and appointed as such on deputation basis, vide G.O.Ms.No.7/2022-LD, Law Department, Government of Puducherry, dated 12.05.2022, is transferred and posted on deputation as Additional District Munsif-cum-Judicial Magistrate II, Karaikal, Vice Thiru.G.Senthamiselvan, transferred.

Thiru.G.Senthamilselvan, Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation in Puducherry Judicial Service as Additional District Munsif-cum-Judicial Magistrate II, Karaikal, who has been repatriated to his parent service i.e., Tamil Nadu State Judicial Service, vide Order No.960/3/2022-LD, Law Department, Government of Puducherry, dated 12.05.2022, is transferred and posted as District Munsif-cum-Judicial Magistrate, Uthukottai, Tiruvallur District in the existing vacancy.

**HIGH COURT, MADRAS,
CHENNAI.
DATED: 24.05.2022.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**

